

F. No. Admn-15018/1/2018-ADMN-CIC

केन्द्रीय सूचना आयोग

Central Information Commission

बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka

नई दिल्ली, New Delhi - 110067

New Delhi, the 2nd November, 2021

Office Order

Consequent upon his selection to the post of Assistant Commissioner, Industry in the Department of MSME and Export Promotion in the Government of Uttar Pradesh, technical resignation of Shri Rajkumar Tomar, Assistant Section Officer, CIC is hereby accepted and he is relieved of his duties from the Central Information Commission, New Delhi with effect from 02.11.2021 (A/N) with direction to report for duty for the new assignment. This resignation will be treated as "Technical Resignation" and he is entitled to benefits of past service as admissible under Rule 26 (2) of CCS (Pension) Rules, 1972.

2. Shri Rajkumar Tomar will retain lien in the Central Information Commission against the post of Assistant Section Officer as per extant rules.

3. It is also certified that there is no vigilance case or disciplinary action either pending or contemplated against Shri Rajkumar Tomar, Assistant Section Officer, CIC and he is clear from vigilance angle as far as Central Information Commission is concerned.

4. This issues with the approval of the Chief Information Commissioner.

Rabbani

(S.K. Rabbani)

Deputy Secretary (Admn)

Copy to:

1. PPS to CIC
2. PPS to Secretary, CIC
3. PS to JS (Admn)/JS (MR)/ JS (P&B)
4. PS to Director (Law)
5. Shri Panna Lal, Joint Secretary, Government of Uttar Pradesh, Section – 1 - Department of MSME & Export Promotion, C Block, Lok bhawan, 110, Qaisar Bagh, Lucknow, Uttar Pradesh – 226001.
6. All Deputy Secretaries/Dy. Registrars/Designated officers.
7. NIC, CIC to upload on CIC website
8. The Under Secretary (IR), DoP&T, North Block, New Delhi-110001.
9. PAO (CAT), CIC, Old JNU Campus, New Delhi-110067.
10. Shri Rajkumar Tomar, Assistant Section Officer, CIC, New Delhi – 110067.
11. Guard File/Service Book/Concerned dealing hand.